

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 96(ND)/2015

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017


NAME OF THE COMPANY

M/s. ITC Ltd.
Vs.

M/s. Logix Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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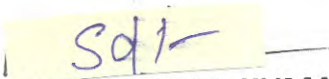
1,	MR. SUDIPTO SARKAR, SR. ADV.	SR. ADV.	} Petitioner	
2,	MR. L.K. BHUSHAN, ADV.	ADV.		
3,	MR. ANIRUDH ARUNKUMAR, ADV.	ADV.		

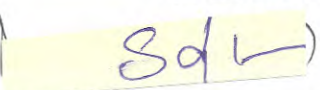
1.	Mr. Arun Kathpalia, Sr. Adv.	Sr. Adv.	} For Rep. No. 2	
2.	Mr. Manoranjan Sharma, Adv.	Adv.		
3.	Mr. Prashant Jais, Adv.	Adv.		
4.	Ms. Sanyogita Jais, Adv.	Adv.		

ORDER

Learned counsel for the respondent states that he does not wish to file any affidavit and the matter may be posted for arguments.

List on 22.05.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

02.05.2017
Vineet